

Kodarma Lok Sabha constituency falling under Vananchal region the most backward area from development and transport point of view-for the last fifty years, the people are compelled to trudge a long distance of 50-100 kms. It affects 40-50 lakh population of that area, which includes hazaribagh, Kodarma, Giridih and Navada districts.

The Government of India is requested to issue necessary directions for the construction of the following 5 bridges in public interest on priority basis by providing financial assistance to the State Government, keeping in view the development of agltation ridden Vananchal region.

1. Barakar river bridge-between Parasabad Railway Station and Barkatta Road.
2. Sakari river bridge-between Malda-Ganwa-Patna.
3. Sakari river bridge-between Jorasimar-Ganwa-Satganwa Road.
4. Markachcho river bridge-between Markachcho-Nawagarh Chatti-Dhanwar Road.
5. Irga river bridge - between Jharkhand Dham - Parsan - Dhanwar Road.

(v) Need to introduce direct train service between Bikaner and Howrah

SHRI MAHENDRA SINGH BHATI (Bikaner) : Mr. Speaker, Sir, with your permission, I would like to raise an important issue in this House under the Rule 377.

A large number of traders, from my constituency Bikaner are doing their business in the capital of West Bengal. They mostly travel by train from Bikaner. But it is sad that inconvenience faced by hundreds of passengers while travelling from Bikaner to Howrah and vice versa is being ignored. An all-party movement is going on in Bikaner demanding introduction of a direct train from Bikaner to Howrah. In this connection, an assurance was also given by the former Minister of State in the Ministry of Railways, Shri Suresh Kalmadi, but no action has so far been taken on it.

I, therefore, urge upon the Government, through you to make an announcement for introduction of direct train service between Bikaner and Howrah.

(vi) Need to take steps for development of Visakhapatnam Airport

[English]

SHRI T. SUBBARAMI REDDY (Visakhapatnam) : Mr. Speaker, Sir, as on today only Boeing can land in Visakhapatnam Airport, that too before sunset. It is very essential that airport should be developed for

fast development of industry which is the only means to eradicate poverty and remove frustration among youth by creating employment potentials. Visakhapatnam civil Airport is under the control of Indian Navy which is not used to undertake development and expansion of airport. Upgradation, maintenance and expansion of Visakhapatnam Airport is a must for Airbus operations and flight operations during night.

Therefore, I request the Central Government to look into the matter and entrust the work of development of Vizag Airport to Airport Authority of India. I request the hon. Minister of Civil Aviation to take the initiative and necessary action.

(vii) Need to approve the revised scheme for completing the work of reclamation of lower Damodar river

SHRI HANNAN MOLLAH (Uluberia) : The failure of the Central Government to, approve the revised scheme submitted by the West Bengal Government in the year 1979 for the completion of the lower Damodar reclamation caused serious problems due to flood and inundation in parts of West Bengal comprising Howrah, Hooghly, Bardhaman and Midnapore districts. At the same time, the excavation of the River Rupnarayanpur is essential to check the flood in this area but the Ganga Flood Control Commission failed to take up this matter.

The large parts of the South Bengal and entire area of my constituency face serious trouble every year due to non-completion of the work of reclamation of lower Damodar River.

I would urge upon the Government to take up the matter without any further delay.

(viii) Need to develop Kanyakumari as an International Tourist Resort

SHRI N. DENNIS (Nagercoil) : Mr. Speaker, Sir, Kanyakumari, the Southern most part of our nation has to be developed as an important tourist place. Thousands of national and foreign tourists, pilgrims and others are visiting this place daily with the keen interest of seeing this southern most part of India, the place where the three seas meet and also to witness the rare opportunity of full view of sun rise and sun set. The people also come to see the famous Vivekananda Rock Memorial in the sea where he meditated, the Gandhi Memorial Building 'Gandhi Mandapam' and other beautiful scenes of tourist attraction and to offer worship at the famous 'Bhagavathy Ammas' Temple. For the purpose of promoting national integration too, this place has to be developed. Now, tourists are severely handicapped with several obstacles such as lack of water facilities, inadequate hotel facilities, insufficient train and air services.

So, I request the Central Government to take immediate steps to remove these difficulties and develop Kanyakumari into a place of national and international tourist attraction by the implementation of a master plan.

11.32 hrs.

MOTION OF CONFIDENCE IN THE COUNCIL OF MINISTERS

[English]

THE PRIME MINISTER (SHRI H.D. DEVE GOWDA) : Sir, I beg to move :

"That this House expresses its confidence in the Council of Ministers"

MR. SPEAKER : Motion moved :

"That this House expresses its confidence in the Council of Ministers."

The time allotted for this debate is seven hours.

[Translation]

SHRI GEORGE FERNANDES (Nalanda) : Mr. Speaker, Sir, this is not the way to run the House ...*(Interruptions)*

SHRI RAJENDRA AGNIHOTRI (Jhansi) : Mr. Speaker, Sir, this issue relates to corruption. You should not try to suppress it...*(Interruptions)*

SHRI GEORGE FERNANDES : You can ask me what I want to say. I would like to raise here certain points...*(Interruptions)*.

[English]

MR. SPEAKER : Look here, please. Please sit down.

(Interruptions)

MR. SPEAKER : I have receive 59 notices for Zero Hour.

(Interruptions)

MR. SPEAKER : Why do you not listen to me first?

[Translation]

Please listen to me first.

(Interruptions)

[English]

MR. SPEAKER : I wish I could have been able to accommodate all of you I have gone through the notices. Many of the matters relate to the happenings in the respective constituencies of the Members of

Parliament. I understand the feelings of the Members of Parliament. I am also a Member of Parliament, I have a constituency like you. Therefore, I do understand that. Whatever matters have been referred to, I assure you..

(Interruptions)

SHRI GEORGE FERNANDES : I am not on a constituency matter, I am on a national matter ...*(Interruptions)* I have not moved any motion. I am on a national matter...*(Interruptions)*

[Translation]

SHRI ATAL BIHARI VAJPAYEE (Lucknow) : You should not stand when Mr. Speaker is on his legs.

[English]

MR. SPEAKER : It is not that Mr. George. I am not saying that all matters relate to the respective constituencies of the Members of Parliament. There are other matters which can be discussed in the debate.

(Interruptions)

SHRI GEORGE FERNANDES : It is a national matter with international ramifications where the Interpol is concerned. We want the House to discuss this. This House will adjourn tomorrow. When will we discuss this?

MR. SPEAKER : Mr. George, you are not supposed to stand up when I am standing. You know that much very well.

SHRI GEORGE FERNANDES : I apologise.

MR. SPEAKER : Okay. What I am saying is that other matters can be brought in during the debate on the Confidence Motion.

SHRI GEORGE FERNANDES : There are certain matters which should be clarified before the debate takes place.

[Translation]

SHRI ATAL BIHARI VAJPAYEE : Mr. Speaker, Sir, we wish that proceedings of the House should go smoothly and peacefully. It is a different thing if there are some heated arguments during discussion.

Today the whole country and the world is looking at this debate. therefore, the House...*(Interruptions)* Mr. Speaker, Sir, the issue does not pertain to Rule 377. You have allowed some Members but the remaining Members could not get permission. I am aware of your difficulty that all the Members cannot be given permission. This session has been summoned for a specific purpose and we have to perform that work. But the developments taking place outside are not under our control. The issue of urea scandal is likely to be raised in today's debate in details. I would not like to go into its detail because as you would say that it is yet to be discussed. But